NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **06.06.2025** (FRIDAY)

CHENNAI BENCH (HYBRID MODE)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 65/2025 For Exemption IA No.687/2025 For Stay IA No.688/2025	Dr. Thoyajakshi Bai Sakranaik Vs Patanjali Hospitals Pvt. Ltd. & 2 Ors.	Mr. MS Sivaramakrishnan	
2.	Comp App (AT) (CH) No. 68/2025 For Interim relief IA No. 701/2025	Think & Learn Pvt. Ltd. Through its RP- Shailendra Ajmera Vs Aakash Educational Services Ltd. & 24 Ors.	Ms. Pooja Mahajan	

By order of Hon'ble Member (Judicial)

Chennai Bench

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